

F. No. J-18/66/2023-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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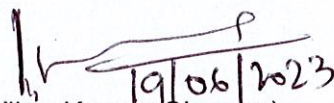
Shastri Bhawan, New Delhi,  
Dated the 19<sup>th</sup> June, 2023

**ORDER**

The President is pleased to accept the resignation of **Shri Shyam Sundar Rai**, Senior Panel Counsel for High Court of Delhi, with effect from the date of this order.

2. Consequent upon above acceptance of resignation, the name of Shri Shyam Sundar Rai, Advocate figuring at serial number 15 in List-'B' in this Department's Order No. J-11017/3/2022-Judicial dated 21.02.2022, **stands deleted**.

3. Hindi version of this order will follow.

  
(Vijay Kumar Sharma)  
Joint Secretary & Legal Adviser

**Copy for information (through email) to:**

1. PS to Hon'ble MoS (I/C) L&J.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS&LA (SA) / PSO to JS&LA (PS)
3. PPS to Ld. AGI/PS to Ld. SGI.
4. Shri Chetan Sharma, Addl. SGI, High Court of Delhi.
5. The In-charge, Litigation (High Court) Section, New Delhi.
6. The Registrar, High Court of Delhi
7. Shri Shyam Sundar Rai, Advocate.
8. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
9. Hindi Section, Department of Legal Affairs, for translation of this order.
10. Office/spare copies.

  
(Lakka Muneswara Rao)  
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